

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No..... of 2011 in
WRIT PETITION (CIVIL) NO(s). 197 OF 2011

VIVEK DUDEJA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.
(For modification)

Respondent(s)

Date: 20/06/2011 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(Vacation Bench)

For Applicant Ms. Anitha Shenoy,Adv.(Mentioned by)

For Petitioner(s) Mr. Vikas Mehta,Adv.

Mr. Balaji Srinivasan,Adv.

For Respondent(s) Ms. Asha Gopalan Nair,Adv.

Ms. Niranjana Singh ,Adv.

M/S Corporate Law Group ,Adv

UPON being mentioned the Court made the following
O R D E R

List I.A. on 22nd June, 2011.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master